

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 732 OF 2017 IN
DFR NO.2497 OF 2017**

Dated: 26th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Meghalaya Power Transmission Corporation Ltd. ...Appellant(s)

Vs.

Meghalaya State Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Ms. Sakie Jakharia

ORDER

**IA NO. 732 OF 2017
(Appln. for condonation of delay)**

Issue notice to the Respondents returnable on 09.11.2017.
Dasti, in addition, is permitted.

List the matter on **09.11.2017.**

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**